GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 955 TO BE ANSWERED ON 21.12.2017

GEO-TAGGING OF ASSETS CREATED UNDER MGNREGS

955. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to use Space technology for keeping a track of development in rural areas and if so, the details thereof;
- (b) whether the Government has started Geo-tagging of all assets created under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) funds and if so, the details thereof along with the number of assets which have already been tagged and the number of assets still to be tagged;
- (c) the details of monitoring operations that the Government undertakes after Geotagging; and
- (d) whether the Government also proposes to expand the use of Space Technology for other avenues for rural development and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) & (b): The Memorandum of Understanding (MoU) was signed on 24.06.2016 between the Ministry of Rural Development and Indian Space Research Organisation (ISRO), Department of Space for Geo-tagging the assets under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in each Gram Panchayat. The MoU addresses specific components of geo-tagging the assets and creation of data base for online recording and monitoring. Details of assets created and assets Geo-tags under (as on 13.12.2017) under MGNREGS is given at **Annexure**.
- (c) & (d): The Ministry of Rural Development has rolled out GeoMGNREGA Phase-II on 1st November 2017, under which all works are geotagged in 3 stages along with two photographs each, i.e. Stage-I (Before the work start), Stage-II (During the work) and Stage-III (After work completion). The Ministry of Rural Development has initiated the process of Third Party Verification of geotagged assets under MGNREGS. The use of Space Technology has been extended to Pradhan Mantri Awas Yojana Gramin (PMAY-G).

Annexure referred in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 955 dated 21.12.2017.

(AS on 13th Dec, 2017)

No.	States/UTs	GeoMGNREGA	
		Assets Created	Assets Geo-tags
1	ANDHRA PRADESH	5,019,385	2,768,649
2	ARUNACHAL PRADESH	11,980	5,024
3	ASSAM	180,247	116,884
4	BIHAR	693,501	546,847
5	CHHATTISGARH	1,101,093	782,502
6	GOA	1,659	300
7	GUJARAT	568,423	356,828
8	HARYANA	73,825	68,550
9	HIMACHAL PRADESH	338,019	231,636
10	JAMMU AND KASHMIR	297,587	200,176
11	JHARKHAND	880,249	550,441
12	KARNATAKA	1,970,414	1,474,254
13	KERALA	1,151,251	827,335
14	MADHYA PRADESH	2,346,370	1,605,289
15	MAHARASHTRA	836,395	549,860
16	MANIPUR	35,210	23,963
17	MEGHALAYA	70,132	42,381
18	MIZORAM	48,069	32,621
19	NAGALAND	37,438	14,032
20	ODISHA	859,366	689,832
21	PUNJAB	81,893	63,567
22	RAJASTHAN	1,037,066	782,955
23	SIKKIM	23,610	14,420
24	TAMIL NADU	1,668,640	1,130,651
25	TELANGANA	3,289,528	2,184,086
26	TRIPURA	677,503	363,842
27	UTTAR PRADESH	4,378,026	3,207,071
28	UTTARAKHAND	336,767	246,796
29	WEST BENGAL	2,240,437	1,734,618
	ANDAMAN AND		
30	NICOBAR	2,116	722
31	PUDUCHERRY	4,179	3,970
	Total	30,260,378	20,620,102